

दिठींच्या दिशा खोल तेजाळताना

कुणी जागले रे कुणी जागले

दिवे लागले रे दिवे लागले

तमाच्या तळाशी दिवे लागले...

1. With these words of the great Goan poet late Shankar Ramani I rise before this August house to present the annual budget of the State of Goa for the year 2017-18

2. First & foremost I would like to thank colleagues from my party as well as my coalition partners who have shown faith in me and chosen me as their leader. Sir, today with great pleasure I stand before you all once again to present an annual financial statement. I assure this house as well as people of Goa that I will keep no stone unturned for development of Goa and welfare of the people of Goa. I know that every step towards this requires sacrifice, suffering and struggle, the tireless exertions and passionate concern.

Fiscal Profile

3. Sir, I now present a brief fiscal profile of the State. The State Government has adopted a prudent fiscal policy and kept the deficit and debt stock, related to the Gross State Domestic Product (GSDP), at a sustainable level.

4. As per the guidelines of Central Statistical Organization (CSO), all the States have adopted the new methodology and revised the base year from

2004-05 to 2011-12. Accordingly, the State Government has also adopted the new methodology for preparing of Gross State Domestic Product (GSDP) estimates. The GSDP estimates for the year 2014-15 with the new base year 2011-12 was ₹ 40633 crores and the Goa's per capita income at current prices was at ₹ 2,71,793, which is highest in the Country.

5. In the year 2013-14 there was a negative growth of 11.945 in the GSDP due to mining ban. However, in the year 2014-15 it has picked up to 9.64%. The GSDP estimates 2015-16 (provisional) and 2016-17 (Quick) at current price are at ₹ 45,002 crores and ₹ 49,658 crores respectively. The per capita income for year 2015-16 and year 2016-17 is estimated at about ₹ 2.99 lakhs and ₹ 3.27 lakhs respectively.

The advanced GSDP estimate at current prices for the fiscal 2017-18 is ₹ 55,285 crores thereby reflecting a growth rate of approximately 11 percent.

6. Speaker Sir, when my Government took over in 2012-13, we received ₹ 1072.87 crores from central Government as State share in Central Taxes and Grant-in-Aid representing about 15% of our Budget. Since 2015-16, there has been more than three-fold increase in the Central transfer to the State, pursuant to the recommendation of the Fourteenth Finance Commission Award, and today the Union Government has earmarked ₹ 3224.61 crores as State share of Central Taxes and Grant-in-Aid, accounting for nearly 22.40% of our net present budget. This is our rightful share which we have been demanding for many years.

7. Speaker Sir, besides these measures, the Union Government, more particularly the Ministry of Road, Transport and Highways has sanctioned

projects worth approximately ₹ 11,000 crores for Goa; which would be paid out entirely from central funds, without any contribution from the State.

8. Speaker Sir, this has been possible due to leadership and benevolence of our Hon'ble Prime Minister, Shri Narendra Modiji and my Government stands indebted to him.

Budget Estimates for the year 2017-18

9. Speaker Sir, I am happy to present a revenue surplus Budget of ₹ 202.48 crore for the year 2017-18. The revenue receipt for the current fiscal are estimated at ₹ 10872.63 crore; and the revenue expenditure is estimated at ₹ 10670.15 crore.

10. Sir, the Gross Budget size for the year 2017-18, has been estimated at ₹ 16027.01 crore as against ₹ 14694.17 crore in 2016-17; showing an increase of 9.07 percent.

11. I propose a capital outlay of ₹ 4286.25 crore for the current fiscal as against ₹ 3112.56 crores (RE) for the last financial year 2016-17, showing an increase of 37.70 percent. I propose to complete the ongoing major infrastructure capital works during the current fiscal.

12. Speaker Sir, during this fiscal, the erstwhile Plan and Non-Plan classification under Revenue and Capital Expenditure, has been done away with, on same lines as done by Central Government. This would provide efficient utilization of the funds being provided under the Revenue and Capital

Heads. Sir, I have not compromised on implementation of any welfare scheme or on the infrastructure while making present budget provisions but still controlled the increase in revenue expenditure at bare minimum.

Planning Administration and Governance

13. 'Failing to plan is planning to fail'. Speaker Sir, my Government will draw a vision plan for each and every individual department with a road map to achieve this vision. While doing this my Government would emphasize on 'minimum government and maximum governance' to provide services to the people of the State to the best of their satisfaction.

14. Sir, with disbanding of Planning Commission at National level, I propose to close State Planning Board from forthcoming financial year. Alternative mechanism will be announced in due course of time.

15. Speaker Sir, I am happy to announce that overall coverage of Aadhar in the State has reached to 100%. The Government has also facilitated generation of Aadhar for new born babies at all the five major Hospitals in the State. Now I propose to gradually make usage of Aadhar for various Government Schemes and services. This will ensure transparent & accountable delivery system in Schemes and services rendered by the Government.

16. Speaker Sir, I have noticed that there is a lot of lethargy and laxity in governance. In order to tighten and streamline the bureaucracy, I propose to implement the Goa (Right of Citizens to Time-Bound Delivery of Public

Services) Act 2013 ensuring time bound service to the citizens. Further the Government Servants who are not able to cope up with the expectations of the citizens and the Government for various personal or work related reasons will be given an opportunity to take voluntary retirement. For this purpose, I propose to introduce special scheme for Voluntary retirement.

17. Sir, to ensure transparent & corruption free Governance, I intend to strengthen the Vigilance Department by constituting a special squad with full powers to investigate all types of vigilance cases including those related to disproportionate assets.

Revenue & Land Administration

18. Speaker Sir, in order to prepare complete inventory of Government properties and to avoid encroachment in Government land and misuse of Government properties, I propose to establish a separate cell in Revenue Department which will keep record and maintain Government land and properties in the State.

19. Sir, the Government has already achieved a milestone pertaining to digitization of land records. However, people still face hardship in searching and verification of all transactions in respect of properties. In order to maintain inventory of all property transactions and to streamline the registration of properties, my Government will initiate the digitization of all property transactions which will give much relief to the general public.

20. Speaker Sir, the Bardez Taluka in North Goa, and Mapusa in particular is the hub of administrative activity which is growing by the day and over the

years. The current physical infrastructure used by the administration is woefully inadequate. In order to alleviate the grievances of the public, I propose to build a Government Administrative Complex at Morod in Mapusa. This will bring most of the Government Departments under one roof.

21. Sir, The Directorate of Settlement and Land Records have successfully launched “Goa Legacy Land Records” software at I.S. & L.R. Pernem, which provides old Cadastral Portuguese records to public. Now I propose to extend the services of “Goa Legacy Land Records” software to all remaining eight offices of IS&R.

Agriculture, Animal Husbandry and Fisheries

22. Speaker Sir, Agriculture is the back bone of any economy, and it is said that it is the only honest way wherein man receives the real fruits of the seed sown into the ground. Sir, I have always given priority to agriculture and whatever initiatives I have taken in my previous tenures have shown results in terms of tremendous growth of agricultural sector in the State from a negative 3% to current growth of 3%. I aim to achieve 6% growth in agricultural sector thereby making Goa completely self-sustainable and non- dependable in respect of food grain, milk, vegetables and all other agricultural products.

23. Sir, in order to make agriculture commercially viable and to double the income of the farmers by 2022, a target set by the Hon'ble prime Minister. My Government intends to revolutionalise the agricultural sector with greater emphasis on horticulture crops such as coconut, arecanut, mango, cashew spices and also encourage floriculture and vegetable farming. This would

give better yield and higher income per acre for the land owned by the agriculture farmer.

24. Speaker Sir, Mango is one of the important fruit crop with tremendous potential and scope for commercial cultivation in the State. Sir, I propose to introduce a scheme to take up commercial cultivation of mango in a most scientific manner, in cultivable fallow lands as well as uncultivable rocky areas by adopting modern techniques. A detail scheme for this will be launched during forthcoming financial year.

25. Cultivation of sugarcane by adopting modified Sustainable Sugarcane Initiatives (SSI) has proven to enhance production and productivity by maintaining requisite plant population in the field. Sir, I propose to implement modified SSI for new cultivation of sugarcane in an area of 100.00 ha during 2017-18 with a provision of subsidy of ₹ 10,000/- per hectore.

26. Similarly, I propose to enhance the assured price for sugarcane to ₹ 3000 per ton from present ₹ 2500/- per ton during 2017-18 with a financial outlay of ₹ 800.00 lakhs.

27. Speaker Sir, I have provided total budgetary outlay of ₹ 17218.79 lakhs for Agriculture Department with a provision of ₹ 1806 lakhs for Crop Subsidy, ₹ 1876 lakhs for Rashtriya Krishi Vikas Yojana, with additional capital outlay of ₹ 2000 lakhs, ₹ 577.60 lakhs for horticulture development, ₹ 1500 lakhs for Support Price, and ₹ 100 lakhs for Sheti Samrudhi Yojana and capital outlay of ₹ 700 lakhs for soil and water conservation.

28. Speaker Sir, in order to encourage farmers to undertake Piggery business, I propose to introduce the Varah Palan Scheme with provision of 60% to 75% subsidy.

29. Sir, my earlier initiatives in dairy sector have yielded satisfactory results. However, I know the dairy farmers still face problems in terms of availability of medicines, Doctors, appropriate price for their produce etc. I would like to promise this House that my Government would take all efforts to strengthen the dairy Sector by strengthening individual milk farmers while Local Milk co-operatives societies and dairy union will be made accountable. My Government will also encourage poultry farming and Goat rearing in the State.

30. Speaker Sir, I have made provision of ₹ 11593.90 lakhs for Animal Husbandry and Veterinary Services and I have provided ₹ 250.58 lakhs for fodder and feed development, ₹ 800 lakhs for Kamdhenu Scheme, ₹ 98.21 lakhs for piggery development subsidy, ₹ 50 lakhs for Dudhgram Yojana, ₹ 574.53 lakhs for tribal area development, ₹ 6596.10 lakhs for dairy development.

31. Speaker Sir, my Government will encourage women, youths and Self-Help Groups to undertake value added products of fisheries by providing all necessary support.

32. Sir, we all know that in Goa during the monsoon months the sea being very rough, traditional fishermen are unable to venture into the sea for fishing, drastically affecting their livelihood. My Government will address this issue by providing appropriate relief to traditional fishing communities.

33. Speaker Sir, I have enhanced the provision of VAT based subsidy from 1600 to 1800 lakhs. Further I have provided ₹ 100 lakhs for purchase of Out Board Motors, ₹ 200 lakhs for replacement of On-Board Kerosene engines, ₹ 90 lakhs for National Welfare Fund, ₹ 100 lakhs towards construction and maintenance of landing jetties. ₹ 300 lakhs for corpus fund to fishermen.

Education, Higher Education & Technical Education

34. Speaker Sir, education is the premise of progress in every society and in every family. It would be the duty of my Government to create all required infrastructure which is my main concern. My Government will establish two more Integrated Educational Complexes in an around Margao & Mapusa on similar lines of Integrated Educational Complex at Cujira, Panaji. While providing infrastructure, I also propose to revamp the entire Goan education system to align with the international benchmarks and bridge the academia-industry gap through formal collaboration between the both.

35. Sir, I Intend to create additional facilities, such as Swimming pool, Badminton and Basket Ball courts, Gymnasium etc. at existing sports complex at Bambolim which will be opened up to the students from Cujira Complex. Further, a committee of Management of all the schools with Deputy Director of Education as member Secretary will be constituted which will work out a plan to establish facilities like State of Art Library, a comprehensive transport facility to the students, 24 hours security service, construction of additional road for better connectivity and common sewage treatment plant etc. This committee will also look after coordination between the schools for utilization of these facilities among them.

36. Speaker sir, my Government is committed to promote the primary education in mother tongue and I have provided 6 crores for additional grant to the primary and pre-primary schools imparting education in Konkani and Marathi. Sir, further, my Government would pay utmost attention to improve the quality of the Mid-day meal provided to school children with appropriate change in delivery system.

37. Sir, as a part of the academics, my Government will hold Financial Literacy Camp and Training Programme at School level to inculcate understanding of finance related topics and banking matters in the young minds. Sir, 50% schools will be covered during this financial year and from the next financial year all the schools will be covered under this programme. Sir, in order to change the mindset of the society a special training programme on solid waste management and environment protection will be conducted in all the Schools as the part of their academic activities.

38. Speaker Sir, the scheme of education for Children with Special Needs (CWSN) will be revised to allow more comprehensive and robust approach to meet the educational needs of children with various disabilities, Deafness, Blindness, Intellectual disability, Physical disability etc.

39. Sir, I further intent to strengthen Sanjay Centre for Special Education in imparting education to more than 850 special students through 6 schools/ centres catering for educational needs of the hearing impairment, visual disability, Multiple and intellectual disabled students. Vocational training is also given to make them self-dependent.

40. Sir, The scheme for providing counseling to the students in the Government and Government aided institutions was implemented to help the young students to cope up with the emotional and psychological stress related to education and also socio-economic and cultural environment. For the Academic year 2016-17, 40 counselors and 11 supervisors are deployed to 191 High Schools and 51 Higher Secondary respectively. I propose to recruit additional 50 counselors and 15 supervisors to cover all the Schools and Higher Secondary Schools in the State.

41. Speaker Sir, for academic year 2017-18, 350 Government Primary Schools will be considered for necessary training in Value Education and Yoga Education under the respective schemes. Accordingly training in yoga as well as value education will be provided to the teachers of the concern primary schools.

42. Sir, In order to improve the educational opportunities to the Children with Special Needs, I propose to provide additional Transport facility to the Special Schools.

43. Sir, I am aware that Laptop could not be distributed for Higher Secondary Students under cyberage scheme for last two years and I assure this house that the entire backlog will be covered during this financial year besides providing laptops to the students who will be admitted in Std. XI in the forthcoming academic year. I have provided ₹ 50 crores for the purpose.

44. Speaker Sir, the Government has completed renovation and up-gradation of four Government Colleges by providing them one of the best

available infrastructures. I now propose to take up the up-gradation of Goa Home Science College and Goa College of Architecture during this year.

45. Speaker Sir, I propose to launch special initiative for quality enhancement and accreditation of all diploma and degree level technical institutions in the State. Under this program all technical institutes will be encouraged to take up quality enhancement initiative and will be granted accreditation through national level agencies.

46. Sir, during current academic year I also propose for infrastructure up gradation in terms of laboratory facilities in all Government polytechnics and for this I have made necessary budgetary provision.

47. Sir, my Government would take appropriate steps to strengthen existing Sant Soirobonath Ambiyé Dyanavruddhi Shishya Vrutti ('bursary scheme') with emphasis on women education.

48. Sir, training is very important component for any vocation and more so for teaching profession. While at school level there is pre-service training. College teachers are not exposed to any pre-service training. It is proposed to conduct pre-service training programs for capacity building for the teachers of the colleges under Rashtriya Uchchar Shiksha Abhiyan.

49. Sir, the total spending on the education sector, including medical education and Skilling represents nearly 3.6% of the GSDP. This is nearly 60% of the expected spending of the 6% of the GSDP, which is the norm being setup by educational experts and economist. Let me inform the August

house, that my Government will try and cover up the 40% gap over the next few years, there by achieving the desired target.

Social Welfare, Women & Child Development and Tribal Welfare

50. Speaker Sir, in the year 2002-2003, I have launched Dayanand Social Security Scheme and in the year 2012-13. I started Gruha Aadhar and Laadli Laxmi Schemes. Today all these 3 schemes have become flagship schemes of Goa in social sector. Now I propose to conduct an impact assessment survey of these schemes which will enable us to know what impact this schemes have made on individual beneficiary and on their household in particular and on the society in general. Further once this survey is complete, I propose to enhance the financial benefits under these schemes based on inflation index.

51. Speaker Sir, although there is Goa, Daman & Diu Prevention of Begging Act 1972 in place, we see number of beggars increasing day by day. It would be endeavor of my Government to make Goa 1st Beggar Free State of the Country. Therefore, I propose to establish a full -fledged Rehabilitation Centre for beggars. On similar lines my Government will also establish rehabilitation Centre for destitute.

52. Sir, one section of society which I would like to pay particular attention to, is old age citizens who need specialized geriatric care. It is a well - known fact that in Goa such population is on the rise and increasing number of people are being affected by new age afflictions like Alzheimers, Parkinsons and Dementia. There is an urgent need for geriatric care homes to have niche

facilities and human resource to deal with people with old age and afflicted with such medical conditions. I propose to have special homes established through Institute of Public Assistance (Provedoria) at existing Government premises in Mapusa and Margao with full-fledged facilities including trained human resources to impart professional care to inmates.

53. Speaker Sir, I also propose to set up a taskforce of competent people in this field including representatives of organizations who work in this sector to come up with a State Geriatric Care Policy and on adoption of such a policy establish a clear cut road map for development of infrastructure and human resource in this important sector.

54. Speaker Sir, Provedoria today runs 10 homes and 2 Centres with an in house capacity of around 495 inmates. There is a drastic need to improve infrastructural facilities at these homes and in this financial year I propose to undertake a total renovation of all these Old Age Homes.

55. Speaker Sir, every family living with Autism faces severe challenges right from the day their child diagnosed with autism. Today more than 5800 children in the State of Goa are diagnosed Autistic. Sir, I propose to establish autism complexes in the State of Goa with all required facilities and state of art infrastructure with the help of NGO's working in the field and Autism Society of India which would take care of these autistic children.

56. Speaker Sir, my Government intends to give utmost focus on the problems faced by Scheduled Caste, Scheduled Tribe and OBC communities and persons with disabilities. For effective implementation of various government schemes for these people and to create infrastructure for them,

my Government will undertake a complete research study of socio-economic conditions, educational and employment status, various problems faced by these communities and all related issues pertaining to this people. Based on this exhaustive research Government will implement future government schemes and projects for their overall development as per their specific requirement.

57. Knowing about the difficulties faced by Aganwadi teachers and helpers, I had started Retirement Benefit Scheme for these Aganwadi teachers and helpers. And I would assure to this house that, I will further strengthen this scheme and enhance the retirement benefit in order to recognize their service and grant them their due.

58. Speaker Sir, for effective implementation of all above schemes and programmes in social sector, I propose to undertake restructuring and strengthening of social welfare, women & child development and tribal welfare department. I have made total budgetary outlay of ₹ 978.84 crores for social sector with ₹ 312.27 crores under social welfare, ₹ 475.59 crores under women and child development and ₹ 190.98 crores under tribal welfare besides, additional provisions are made under SC and ST sub plan under the demands of individual departments.

Health

59. Sir, The Goa Medical College has served many generations of Goans and even the residents of neighbouring states. It has produced excellent doctors in various streams who are today performing their duties all over the globe. This year Goa Medical College is celebrating 175 years of its

existence. As a part of the celebration my Government will be conducting various programmes and activities throughout the year.

60. Sir, the Goa Medical College manages patients of burn injuries not only from Goa but also the adjacent States of Karnataka and Maharashtra. In a year more than a 250 pediatric and adult burns are treated. I propose to establish a state of art burns unit at Goa Medical College with ultra-modern equipment and machinery along with trained doctors with all the facilities including round the clock care.

61. As a Defense Minister of this country, I have experienced the disciplined and methodical functioning of armed forces. Retired Army Officers and Jawans are great assets for any organization where disciplined is a hallmark. I intend to make use of their services for administration and security supervision of Goa Medical College.

62. Speaker Sir, at present 5 allied health science courses are run by Goa Medical College. I propose to establish a new dedicated college for this Allied Health Science courses. I have made appropriate budget provision for this.

63. Speaker Sir, my Government intends to complete construction work of the new RTC building at Mandur, the RMO's Hostel at Bambolim, Community Health Centre building at Tuem, Cottage Hospital at Chicalim, Primary Health Centre at Cansaulim and building of Goa Dental College phase II.

64. Speaker Sir, similarly my Government will complete construction work of new South Goa District Hospital on mission mode and I propose to put this Hospital for public use with state of art facilities during the year 2018.

65. Sir, my Government intends to upgrade Primary Health Centre at Candolim with increased bed strength and a new building. I also propose to establish new Primary Health Centre at Pirna. This would solve the problems faced by people in the locality.

66. Speaker Sir, in order to upgrade the AYUSH services in the State, a separate wing of AYUSH will be created headed by Dy. Director and AYUSH will be further strengthened in the State with additional facilities and more centres.

67. Speaker Sir, Further I propose to establish a full-fledged 50 bedded state of art hospital for Ayurvedic, Homeopathy, Unani, Siddha and Yoga treatment with the support of Ayush ministry, Government of India. All the necessary formalities have been completed to start the actual work.

68. Sir, Dindayal Swast Seva Yojana is picking up very well and my Government will further strengthen the scheme with appropriate enhancement in benefits after reviewing the scheme at the end of one year. I also propose to extend this scheme to Government employees which will be optional to the present medical reimbursement scheme.

69. Sir, in health sector I have made a total allocation of ₹ 93412 lakhs with provision of ₹ 34351 lakhs for Goa Medical College including ₹5000 lakhs for setting up of super specialty Block ₹ 4511 lakhs for Goa Dental College, ₹ 3241 lakhs institute of Psychiatry and Human Behavior and ₹ 51309 lakhs for the Department of Health Services.

Municipal Administration, Panchayat and Rural Development

70. Speaker Sir, in order to give utmost thrust on rural development, I propose to create and establish a new Department for Rural Development, and with this, rural development agencies of North and South Goa will be brought under this new department, from the Department of Panchayat.

71. Sir, the works taken up under Adarsh Gram in MPLAD Scheme will be supported by my Government wherever there is a requirement of additional funding.

72. Sir, I also propose to create a dedicated cell in Public Works Department who will look after the work of Pradhan Mantri Gram Sadak Yojna and other infrastructure works under newly created department of rural development.

73. Further to strengthen the infrastructure at the village level, I propose to undertake various infrastructure project under Din Dayal Panchayat Raj Infrastructure Development scheme in different village panchayats across the State.

74. Speaker Sir, it is vision of my Government to transform entire ecosystem of public services through the use of information technology. In order to transform Goa's Urban Population into a digitally empowered society and to make functioning of all Urban local bodies more transparent and people friendly. I propose to launch new e-governance project to be implemented in all Municipalities and Municipal Corporation of Panaji during this year through (Goa State Urban Development Agency) GSUDA as nodal agency for implementing this project.

75. Sir, this year Panaji is celebrating 175 years of its declaration as capital Town. My Government intends to celebrate this event by conducting various activities throughout the year and emphasis will be given to upgrade the infrastructure of the city. Further, I am happy that it has already got its due in views of its selection as smart city under AMRUT and Smart City Mission of Government of India. We will receive around ₹ 550 cores for various projects for development of the Panaji City from central Government under these Schemes out of which we expect to receive around ₹ 200 crores during this year. In view of this, I have made allocation of ₹ 145 cores to Panaji City for implementation of Smart city and AMRUT project and as grant-in-aid. The balance will be provided as per requirement.

76. Sir, further I propose to draw a comprehensive plan by appointing a consultant for development of Porvorim. Underground cabling and second phase of sewage system shall also be undertaken.

77. Sir, I have provided total budgetary outlay of ₹ 35195 lakhs under municipal Administration with provision of grant of ₹ 500 lakhs for Municipal Councils of Margao, Mormugao, Ponda, Mapusa and Curchorem and ₹ 300 lakhs and ₹ 200 lakhs for other municipalities as per their grading's. Besides these regular grants, I propose to provide special grants of ₹ 20 crores each for Mapusa and Curchorem and ₹ 10 crores to Bicholim Municipal Council for special infrastructure projects.

78. Sir, I have provided ₹ 500 lakhs under Pradhan Mantri Awas Yojana, ₹ 3000 lakhs for major infrastructure development works and ₹ 500 lakhs under swaach Bharat Abhiyan under municipal Administration.

79. Sir I have made budget allocation of ₹ 19220 lakhs for Department of Panchayat with a provision of ₹ 1000 lakhs under MGNREGA, ₹ 1000 lakhs under Indira Awas Yojana and ₹ 600 lakhs under Goa Gram Samrudhi Scheme, and ₹ 2000 lakhs under Deen Dayal Infrastructure development scheme.

Infrastructure, Public Works and Water Supply

80. Goa State Infrastructure Development Corporation for long has been engaged in redefining the way infrastructure is delivered in the shortest possible time in a cost effective manner and of a standard which is enviable in the public sector. This year, I would like to emphasize on completion of major specialized projects taken up by GSIDC and streamlining the GSIDC portfolio to such niche projects. During this financial year, I propose to complete the new Mandovi Bridge in Panaji, the Amona Viridi Bridge, Tambudki Bridge at Arpora-Baga and the Grade Separator at Dabolim, Phase-II of Goa Dental College, State Health Training Institute at Mapusa, Primary Health Centers at Cansaulim, Cacora and Tuem and Cottage Hospital at Chicalim, Kala Bhavan at Sancoale etc.

81. Sir, most of the projects undertaken by the Government through its agencies suffer from chronic lack of maintenance which renders a good state of art project into a shabby and unusable state in a matter of years. It is a well- known norm that professional preventive maintenance if undertaken in a timely manner would save the crores of rupees of the Government in repairing and rehabilitation work, and make the people use and enjoy first class infrastructure, in the way it should be used. In order to take the concept

of preventive maintenance further, I would like to initiate an institutionalized mechanism towards this end and take two priority sectors of Health and Education and see that all public assets in these sectors are taken up through a well thought of mechanism and an adequate provision has been for this during this financial year.

82. Speaker Sir, I would like to thank the Union Minister of Road Transport & Highways, Shri Nitin Gadkariji for sanctioning the projects for the National Highway in the State of Goa. Sir, besides national highways, my Government would undertake construction of district roads as well as internal roads, with an aim to construct good quality roads for each and every locality with proper design, slope, and side drainages for surface run off.

83. Speaker Sir, the work of Khandepar Bridge costing ₹ 297.00 crores, 4 laning of Dhavli Bypass costing ₹ 61.38 crores, Missing link of NH 4A costing ₹ 184.05 crores, Margao Western Bypass costing to ₹ 298.33 crores, Canacona Bypass with Talpona & Galajibag bridges costing ₹ 280.16 crores funded by Central Government are already under execution and will be completed by 2020.

84. Speaker Sir, I would like to also inform that the work for the new Zuari Bridge is presently under execution is in full swing with the work of approaches on both the sides with the total cost of ₹ 1402.00 crores. The projects of 4 laning of NH-4 A and NH-17 including two packages on NH 17 from Patradevi to Bambolim, and the work of road safety audit costing ₹ 260.00 crores which is funded by central Government will be executed during the current year.

85. Speaker Sir, the work of Ribandar Bypass road which is taken up as a "Model Corridor Project" costing ₹ 125.55 crores will be completed by December 2017.

86. Sir, the vision of my Government will be to ensure round-the-clock water supply to every consumer of the State with an aim to provide 100.00 LPCD for Rural areas and 150.00 LPCD for Urban areas.

87. Sir, our State is considered as one of the best performing State in Water Supply Sector. The average Water Supply Level in our State for Rural areas is 82.00 liters per capita per day and 143.00 liters per capita per day in Urban areas. And I propose to further strengthen the water supply of our State to achieve 24x7 water supply throughout the State.

88. Speaker Sir, 100.00 MLD under JICA assistance at a cost of ₹ 138.00 crores is recently commissioned and 10.00 MLD Water Treatment Plant at Maisal costing ₹ 52.00 crores will be completed by June 2017, 25.00 MLD Water Treatment Plant at Ganjem costing 100.00 crores presently under execution is scheduled for completion by December 2018, 27.00 MLD Water Treatment Plant to Panaji city costing 72.00 crores will be completed and commissioned by March 2018. With the commissioning of this schemes additional 162.00 MLD will be added to the existing capacity for improvement of water supply position in the state.

89. Speaker Sir, during this year, I propose to install 100 Dual pump solar powered water supply projects at various locations in the State where there is shortage of water supply for further improvement of water supply in those

areas. My Government has commissioned 3 Dual Pump Solar Powered Water Supply projects using Solar energy in remote area of Barcem Village in Quepem Taluka during 2015-16 as pilot project which is taken up for the first time in the State. My Government proposes to install 100 more such projects in remote areas during 2016-17 costing ₹ 20.00 crores with 50% assistance from the Central Government.

90. Speaker Sir, during this year, additional 15 MLD Water Treatment Plant at Chandel costing ₹ 100.00 crores, 5.00 MLD Water Treatment Plant at Waddem, Netravali costing ₹ 25.00 crores, 5.00 MLD Water Treatment Plant at Canacona costing ₹ 25.00 crores, 20.00 MLD Water Treatment Plant at Guirim costing ₹ 100.00 crores, 20.00 MLD Water Treatment plant at Tuem costing 100.00 crores and 15.00 MLD Water Treatment Plant at Porvorim costing 50.00 crores and will be taken up for execution and my Government will ensure that all this projects will be completed at commission by 2020.

91. Speaker Sir, replacement of aged old water supply pipelines of various diameters in the entire state of Goa costing ₹ 800.00 crores with assistance from Government of India will be taken up for execution during this year.

92. Sir, I have also taken note of the increasing traffic across railway lines in South Goa along the South Western Railway. A lot of work has already been undertaken in liaisoning with the South Western Railway officials in Hubli and the Railway Ministry in New Delhi, with the financial support from the Railway Ministry, four Rail Over Bridges at LC 17, LC19, LC25 at Sanvordem, St. Jose de Areal, Chandor and Cansaulim in South Goa will be taken up after sorting out issues pertaining to acquisition of land in these

case. This would bring immediate relief to commuters crossing these points along the railway line which has increased manifold over the past many years.

93. Sir, today sanitation is the major concern of the society. My Government will give priority for construction of sewerage system to cover maximum localities of the State and I have made the appropriate provision for the same during the forthcoming financial year.

94. Sir, I have provided ₹ 33500 Lakhs for sewerage under which I propose to take up maintenance up-gradation and extension of existing sewerage system at Porvorim, Ponda, Margao, Mapusa, Calangute and Zuarinagar as well as construction of new sewerage system at Candolim, Bicholim and other urban areas of Goa.

95. Speaker Sir I have enhanced budgetary provision of the Public Works department by almost 40% with total allocation of ₹ 198282.59 lakhs with ₹ 38600 lakhs for maintenance and new water supply schemes, ₹ 58800 lakhs for roads and ₹ 1560 lakhs for Toilets under Swach Bharat Abihiyaan. Sir, I have provided ₹ 500 crores towards contribution to GSIDC besides the budgetary provision for capital works made under various departments.

Water Resources

96. Sir, In order to avoid water shortage created in lean season I propose to construct a raw water pumping station with laying of mains from Ganjem bandhara on Mhadai river to Khandepar river at Opa for pumping 60MLD to

the Khandepar river besides providing water for irrigation facilities to the farmers in the locality.

97. In addition to this, for augmentation of Opa water works my Government will enhance pumping capacity of water from main canal of Selaulim irrigation project Pajimol to Kale river at Kale village in Sanguem.

98. Speaker Sir, for Water Resources Department I have made total budgetary outlay of ₹ 33560 lakhs with the provision of ₹ 2429 lakhs for lift irrigation, ₹ 600 lakhs for compensation towards Tillari Project, ₹ 1156 lakhs for Command Area Development.

Sports and Youth Affairs

99. Sir, my Government is gearing up for organization of under 17th FIFA World Cup Football Tournament in the month of October of this year and 36th National Games in the State during next year and all the infrastructure required for under 17th FIFA World Cup Football Tournament is in place and additional infrastructure required for 36th National Games will be created within a year for which I have provided ₹ 105 crores.

100. Speaker Sir, promotion of Physical Education and Sports is the primary concern of the Department of Sports. I propose to distribute sports kit worth ₹ 20,000/- to Primary & Middle Schools and sports kit worth ₹ 40,000/- to Secondary & Higher Secondary Schools. 50% schools will be covered each year, so that all such schools will get this benefit once in 2 years. This will go a long way in ensuring that the school students are engaged in constructive

activities during their Physical Education periods and special sports practices could be held by the PE Teachers.

101. Sir, the students and youth from various parts of the State will not get attracted towards sports and games unless there are standard facilities of Playground, Indoor Halls, Gymnasium halls, Swimming pools etc. I therefore propose to restructure the existing scheme for providing these facilities to aided institution and launch entirely new scheme which would be hassle free.

102. Sir, it is found with a scientific research that special children can express their hidden talent and feelings more effectively through games and sports than any other field. Therefore, in order to bring the special children into mainstream through sports participation it is proposed to organize tournaments in various games and sports for special children at Taluka, District and State level, organize special coaching camps, sports melavas, residential sports camps etc. So that the special children of Goa could excel at national and international level better than they do at present.

103. Sir, Today NCC is one of the greatest cohesive forces, bringing together the youth and moulding them into United, Secular and Disciplined citizens of the Nation. My Government intends to strengthen NCC from High School to College level. A comprehensive program shall be launched to this effect from coming academic year.

Cooperation, Civil Supplies & Consumer Affairs

104. Sir, it is too long a period that the financial sector in cooperative movement has not been properly monitored on account of political

interference and laxity on the part of the management of this sector. Many of the banks in the cooperative sector are in extremely bad shape due to NPA norms as well as lack of accountability.

I propose to enforce accountability through strict measures, holding the directors responsible for misfeasance. The Goa State Cooperative Bank, which is the apex bank, is in equally bad shape. The Government intends to take steps for adequate infusion of capital into this bank, for which preliminary talks have been held with RBI and NABARD. Required statutory amendment's will be carried out, to ensure that the bank is placed under professional care and whatever bitter medicine required shall be administered to prevent further deterioration of its health. Towards its end I have provided ₹ 20 crores in the budget.

105. Speaker Sir, to provide speedy redressal to consumer disputes and effective functioning I propose to appoint full time President and Members on both North & South Goa District Forum. I also propose to construct a dedicated independent building for Goa State Consumer Disputes redressal Commission and North Goa District Consumer Disputes Redressal Forum with appropriate central assistance.

106. Speaker Sir, to monitor daily activities from the Head Office I propose to install CCTV cameras in all 11 taluka godowns of Civil Supplies. This will safe guard the godown and reduce theft cases.

107. Speaker Sir, at present the Department of Civil Supplies and Consumer Affairs, is providing SKO kerosene to around 12863 Non – LPG Families @

10 litres per Ration card at a subsidized rate of around ₹ 21.50 per litre per month. Sir, it is vision of my Government to make Goa as a Kerosene Free State and to achieve this vision I propose to provide LPG Gas connections to all these 12863 left out non LPG families.

Forest, Environment, Science & Technology

108. Sir, we should not rest on our laurels of successfully commissioning one of the country's best Solid Waste Treatment Plant at Saligao plateau. If we have to settle the waste management issue throughout Goa once for all, we need three more such facilities in the State. This financial year I propose to undertake construction of the second integrated Municipal Waste Treatment Plant along with transfer station at Cacora in South Goa on Designed Built Finance Operate & Transfer (DBFOT) basis. This would give a further boost to segregation as well as waste collection efforts in Quepem and Sanguem Taluka and alleviate problems of indiscriminate dumping taking place at many places. Besides this my Government intends to start two more such garbage treatment plants in the State at Baiguinim and Industrial area of Verna Industrial Estate. Further composed generated in this Solid Waste Treatment Plant will be used by Forest and Agricultural Departments as manure.

109. Sir, the aim of my Government is to make Garbage free Goa by 2020 and the first step towards this would be to ban the plastic below 40 microns completely from the State of Goa and heavy penalty will be levied on the seller as well as the user of these plastic bags with appropriate legal provision. Sir, I have provided ₹ 11600 lakhs for total garbage management with ₹ 7700 lakhs for establishment of transfer stations, road side garbage

collection, across National Highways, State Highways, major district roads, collection of garbage from around 100 panchayat areas and for education programmes on garbage management.

110. Sir, Government has already cleared the garbage dump at Patto - Panaji & Saligao making these areas clean and hygienic. Now I propose to clear the major dump at Sonsodo, Margao and taken up for remediation under 'Swacch Bharat Abhiyan'.

111. Sir, my Government will also take immediate steps to make Goa Waste Management Corporation fully functional by June 2017 to address all the issues regarding waste management in the State of Goa.

112. Speaker Sir, to protect Galjibaag & Morjim beaches as important marine turtle nesting beach and to accord highest level of protection to this marine turtle nesting sites, I propose to draft a dedicated management master plan for protection, conservation and sustainable development of these two turtle nesting sites.

113. Sir, to promote environment tourism and to showcase rich diversity of bird in Goa the forest department has organized bird festival at Bondla Wild life century. In order to attract bird twitcher in the State, I propose to have this festival in the State every year and this year's festival will be organized at Kotigaon Wild life Century at Canacona.

114. Sir, coastal zone management plan which was announced earlier is under preparation. However, my Government would take up this plan on

utmost priority and I promise this August House to notify the plan at the earliest with due approval from Ministry of Environment & Forest, Government of India.

115. Sir, the original variety of paddy and other crops of the State is getting extinct day by day and it would be priority of my Government to preserve original varieties of crops of Goa. Therefore I propose to establish a seed bank for preservation of germ plasm which is endemic and endangered through Goa State biodiversity board.

116. Speaker Sir, I also propose to draft a policy for preservation, protection, conservation and development of wetlands in Goa and as a first step, my Government will start exhaustive survey of identifying this wetlands in the State in accordance to the wetland rule 2010 with appropriate documentation.

Home Police, Fire & Emergency Services

117. Speaker Sir, in order to strengthen coastal security of our state I propose to upgrade exiting jetties at Betul, Chapora and Talpona with provision of proper embarkation ladder / gangway including fendering for safe berthing of interceptor boats.

118. Speaker Sir, it is essential that all police personnel stay nearest to the Police Station so that they can be called at any time with short notice during exigency of services. Keeping this in mind and to cope up with the demand of police personnel for Government quarters, I propose to construct 90 B type quarters at Porvorim and 42 B type quarters at Arlem Salcete with higher FAR.

119. Speaker Sir, nowadays citizen level support for Disaster Preparedness and Disaster Response has become critical in view of limited Government resources, which requires the participation of volunteers trained in advance disaster management techniques. I propose to create a Goa Disaster Response Cadet Corp and enroll volunteers for the same. Further, I propose to launch a project “Safe Goa 24x7 Emergency Monitoring System” which will remotely monitor effective functioning of fire protection systems, in major public buildings; which will optimize emergency response in any event.

Transport & Civil Aviation

120. Speaker Sir, as a special project, my Government will formulate and implement a comprehensive mobility plan for extensive connectivity across the State through Kadamba Transport Corporation for which I intend to utilize in addition to regular buses, hybrid and electric buses for intra-city transportation. Emphasis will be given on providing exclusive transport system for students, tourists, women and senior citizens. Under this project five major cities will be connected to the main tourist spots through regular city bus service. Sir, for this special project, I have made budgetary provision of ₹ 150 crores during coming financial year.

121. Passenger road traffic in Goa has increased tremendously. In order to cope up with the traffic load, new bus terminus especially at Panaji, Mapusa and Bicholim in North Goa and Margao in South Goa are required to be built on a fast track basis. I propose to undertake up-gradation of these terminuses with ultra-modern state of art facilities. I propose to undertake both these projects on PPP mode.

122. Sir, taxi owner is one of the self-employed class who are presently facing difficulties due to burden of insurance cost. Sir, my Government would contribute towards insurance premium of these taxi owners on similar lines of bus owners. I have provided ₹ 5 crores towards this scheme. Similarly tenure of existing scheme of subsidy on yellow black taxi will be further extended. I have made a budget provision of ₹ 3 crores.

123. At present there are three major government schemes for insurance, fuel subsidy and replacement of old buses for private bus owners. My Government will take review of all this three schemes in order to make them more effective and useful to private bus owners.

124. In order to solve the major problem of traffic congestion in major cities, I propose to draft and implement a dedicated traffic management plan for Panaji, Margao, Vasco, Mapusa & Ponda. Sir, I have enhanced the budgetary outlay of transport department from last year's ₹ 19586.30 lakhs to ₹ 27308.90 lakhs with provision of ₹ 10300 lakhs for Kadamba Transport Corporation under various schemes. Sir, I have also provided ₹ 10000 lakhs towards contribution to Konkan Railway.

125. Speaker Sir, my Government would give priority to start construction work of Mopa Airport as fast as possible. However, I assure this house as well as the people of Goa that Dabolim Airport will still continue and will be upgraded from time to time to cope up with traffic growth, and Airport Authority of India would take up the construction of parallel taxi way immediately during this year to avoid traffic congestion. Sir I have provided ₹ 107.07 crores for civil aviation.

Captain of Ports and River Navigation

126. Sir, I propose to undertake dredging in river Zuari from Sanvordem to Cortalim in order to maintain a uniform overall navigational passage of 30.0 metres wide and 4.0 metres deep, after due environmental impact assessment study through the National Institute of Oceanography, Dona Paula.

127. Speaker Sir, during the Financial Year 2017-18, I propose to undertake the Environmental Impact Assessment Study through the National Institute of Oceanography, Dona Paula, Goa for initiating Phase II of the desilting of river Sal from Telaulim – Varca New Bridge towards downstream upto the mouth within an area of say 18.0 Km in length, 12.0 metres wide and 3.0 metres depth, so as to facilitate free movement of the passenger boats.

Power

128. Speaker Sir, in order to improve power scenario in Goa, my Government will take all the necessary steps to create infrastructure in years to come. During this financial year, I propose to establish a 220/33 KV, 3x63 MVA Gas insulated Sub-Station at Tuem along with the 220 KV line from Colvale to Tuem to feed this Sub-Station with an estimated cost of ₹ 100 crores.

129. My Government will also take up the work of conversion of existing 11 KV overhead bare conductor lines network to 11 KV aerial bunched cable network covering around 1000 kms. on priority at an estimated cost of around ₹ 150 crores.

130. Sir, during financial year 2017-18, I also propose to take up the important work of change of conductor with high ampacity conductor along with optical ground wire (OPGW) and communication system in respect of the Ponda-Xeldem and Ponda-Verna 110 KV line with additional 50 MVA, to 220/33 KV transformer at Ponda 220KV Sub-station.

131. Speaker Sir, I also propose to convert all the street lights in the State to LED by December 2018 which would reduce power consumption to a great extent. Similarly, under Jyotirmay Goa Scheme, 3 LED bulbs are provided to each domestic household of Goa and so far around 8 lakhs 20 thousand bulbs have been distributed. I propose to cover entire Goa under this Jyotirmay Goa Scheme by end of coming financial year.

132. Sir, my Government will make utmost effort for generation of renewable energy and as first step towards this energy generated at solid waste management plan will be linked to the grid and more such option will be explored in future.

Information & Publicity, Art & Culture, Archives & Archeology, Official Language

133. The International Film Festival of India (IFFI) is firmly entrenched in the Calendar of Goa's events. Up-gradation of IFFI infrastructure along with a Convention Centre needs to see the light of day. I propose to set up a dedicated task force to undertake this project on a fast track basis on PPP mode on the Dona Paula Plateau.

134. Speaker Sir, during the year 2002, my Government had formulated and implemented the Goa State Working Journalist Welfare Scheme for providing a monthly pension to retired journalists. This fifteen year old scheme needs to be reviewed with assured contribution support from Government and journalists and with emphasis on providing relief in immediate exigencies, medical support for self and family, as well as, pension and family pension. I propose to re-work the scheme shortly in consultation with the journalists' fraternity.

135. Speaker Sir, further I propose one time ex-gratia relief upto ₹ 5 lakhs for the journalist in case of permanent disability rendering them incapable of earning a livelihood and for the family on account of death.

136. Sir, I intend to take up a unit project to facilitate the research scholars of indexing, transcribing and preparing summaries of Modi-Marathi and Persian records which are housed in Goa Archives to explore new arenas in the field of Goan history by involving Persian and Modi-Marathi experts.

137. Sir, I propose to complete the work of restoration of Saptakoteshwar temple at Narve during this Calendar year to mark the completion of 350 years of the temple and Shivaji's visit to Goa. To create awareness about this, Archival exhibition will also be organized of rare Portuguese and Modi Marathi records.

138. Sir, this year we are also completing 50 years of opinion poll. My Government will celebrate this golden jubilee year of opinion poll with various activities organized throughout the year with the emphasis on Goan Identity till 16th January 2018.

139. Sir, during current financial year, I also intend to undertake construction of Konkani Bhavan under Konkani Academy and I have made appropriate budget provision for this during this financial year.

Industries, Mines, Employment & Information Technology

140. Speaker Sir, my Government will give utmost thrust to bring environment friendly clean, green and locally sustainable industries which are ideally suited for Goa, which would bring huge investment in the State and create large job opportunities for local youth.

141. Speaker Sir, there is no evidence that more regulations make things better. With minimizing regulations my Government will emphasize on ease of doing business initiative in the State of Goa and implement business reform action plan in the State to be among top 10 Indian States through an e-governance platform integrating and synergizing all Goa government departments and entities.

142. Sir, inspite of regulation formulated by my Government, today entrepreneurs face harassment in allotment and transfer of plots. I intend to revisit this regulation to make these allotments and transfer of plots more transparent and hassle free.

143. Sir, I am receiving many requests from various sectors who have missed the benefits under the existing one time settlement scheme available for the affected people due to closure of mining for one or the other technical reason. My Government will take review of the matter and take appropriate decision on the merit of such cases.

144. Speaker Sir, my Government will fully focus on implementation of current Goa IT Investment Policy 2015 on priority to promote local entrepreneurship, innovation and aggressively market Goa as an ideal destination for startups and mid-sized technology companies through collaborations with established Indian IT states and global brands in technological innovation and funding. Sir, further in order to promote startups in IT sector, a startup promotion board will be established during this financial year.

145. Speaker Sir, further I propose to complete IT park at Chimbhel in all respect in next 2 years taking all stakeholders into confidence. The Electronic city proposed at Tuem has been accorded approval by the Government of India and a financial sanction of ₹ 73.78 crores has been received as grant-in-aid. Sir, the aim of my Government would be to create at least 4000 jobs per annum in the Goan IT Industry.

146. Sir, my Government will also upgrade Goa's IT infrastructure for high-speed broadband connectivity to every corner of Goa within the next two years.

147. Sir, my Government will encourage digital payment and make it financially rewarding. For this I propose to formulate an appropriate policy in order to discourage cash transactions.

148. Sir, I have made total budgetary provision of ₹ 16906.35 lakhs for IT sector, including provision of ₹ 1500 lakhs for startups, ₹ 5538.27 lakhs for Mining Sector, and ₹ 5102.48 lakhs for Industries, Trade and commerce.

149. Sir, skill development is an important aspect for employment generation and making youth capable of being employed. I intend to establish a Board for formulating a policy and executing the road map for entrepreneurship training and skill development. I have made a provision of ₹ 200 lakhs in the budget.

150. Sir, Apprentice training also needs to be enhanced based on the recent amendments to the Apprenticeship Act. Apprentice training makes the youth to acquire working skills as well as requisite experience in the trade concerned. I intend to work on supporting this scheme through financial and logistic support. The Board established for entrepreneurship training and skill development will also be tasked to formulate appropriate schemes. I made a provision of ₹ 400 lakhs for this purpose.

151. Sir, I propose to encourage setting up of incubation centres and entrepreneur development centres for which I have provided a grant-in-aid of ₹ 50 lakhs. The Chief Minister Rozgar Yojana will also be linked to these efforts.

152. Sir, as part of my employment policy I intend to create a bank of contractors who will be trained to take up works of PWD, Water Resources and Electricity Department and 5% of such works will be reserved for this category.

153. Sir, the proposed comprehensive mobility plan under transport will also get new entrepreneurs who will be encouraged to participate under specially formulated scheme.

Housing

154. Speaker Sir, regularization of illegal houses especially on Comunidade and Government owned lands is long pending issue. To settle this issue once and for all and to grant relief to concerned people, I propose to enact an appropriate and effective legislation in order to regularize these houses.

155. Sir, my Government will also take keen initiative to rehabilitate all the habitants living in various slums. Initially I propose to undertake localities at Zuarinagar, Camarabhat & Chimbhel. Sir, I have provided ₹ 5000 lakhs for this under Goa Rehabilitation Board.

156. Further my Government is committed to provide low cost housing to all needy especially the ST, SC, OBC and economically backward people. Sir I have provided ₹ 100 crores for interest free long term loan to Goa Housing Board for housing for all initiative.

157. Sir, I intend to provide the benefits of housing scheme to the economically weaker OBC section on lines of Atal Aasra Scheme implemented for ST and Dhangar communities, for which I have made provision of ₹ 10 crores during this financial year.

158. Sir, I also propose to keep 30% reservation to the local population in all the future housing schemes developed by the Goa Housing Board.

Town and Country Planning

159. Speaker Sir, The Regional Plan for the Talukas of Sattari, Canacona and Pernem have been rectified that they are at the final stage for notification. My Government desires to complete the process of all the Talukas and notify the Regional Plan 2021 by 31st December 2017.

160. Sir, during my previous tenure I had initiated a new vision programme to develop a "Town Planning Scheme" at Down Town, Mapusa. I propose to notify this scheme during coming financial year. My Government also intends to take up such Town Planning Schemes in other areas, wherever suitable land parcels are available.

161. Sir, my Government intends to establish a "GIS platform" for the State of Goa by involving all the Land User Departments. This would create a centralized "GIS data base" for the entire State and the upto date information of all activities and the data base of various Departments will be available on a centralized platform and will benefit the Department of the Government as well as general public who needs to access the information of the Departments and their activities.

Tourism

162. Speaker Sir, with the aim to offer cashless transaction facilities to all the tourists staying in GTDC residencies, I propose to start bookings through Web Portal, Mobile Apps on IOS, Android Platforms and through the medium of United Payment Interface. For which my Government will set up necessary technical infrastructure before the start of next tourist season.

163. Speaker Sir, my Government will start Portable toilet facilities and permanent toilets with connected Sewage treatment plants, initially on all major North Goa beaches so as to further enhance the concept of Swaccha Bharat campaign and to provide modern hygiene facilities for the tourists.

164. Speaker Sir, with the objective of effortless travel and providing excellent experience for the tourists, five double and five single decker hop on and hop off(HOHO) bus services will be introduced by my Government initially in North Goa tourist circuit during the financial year 2017-18 through GTDC. Similarly, amphibious bus service will be commercially launched by my Government to provide the tourists wholesome experience of Goan Backwaters and to efficiently utilize Inland Waters of Goa for promotion of high end tourism.

165. Speaker Sir, my Government intends to convert the erstwhile Fort Aguada Jail complex into a monument highlighting Goan Freedom Struggle and will have facilities for a daily Sound and Light laser Show for the tourists.

166. Speaker Sir, I propose to have a modern facility for the tourists which will include Tourist Arrival Center, Mini Boat Cruise Terminal and other modern facilities at St. Monica Jetty at Patto Panaji with an objective of promoting high end cruise and river tourism. Similarly Heritage Boat Cruise facilities will be offered to the tourists to promote hinterland and heritage tourism in River Mandovi.

167. Sir, I propose to rejuvenate Mayem Lake and construct a Theme Park around it by attracting private investments so as to promote family and hinterland tourism in the area.

168. Sir, as I have mentioned earlier I also intend to make use of ex-servicemen for tourist security force on the lines of Goa Medical College.

169. Sir, with the objective of promoting Heli Tourism in the State, I propose to construct a mini helipad at the existing helipad located at Dhauji, Old Goa. This will generate jobs for the local youth and promote high end tourism facilities.

पर-हित अर्पित अपना तन-मन,
जीवन को शत-शत आहुति में,
जलना होगा, गलना होगा ।
कदम मिलाकर चलना होगा ।

Sir, with these words of Atal Bihari Vajpayeeji I now move to the Part B of my budget speech.

Part – B.... Tax Proposals

1. Speaker Sir, I now turn towards the tax proposals for the year 2017-18.

2. Speaker Sir, the Department of Commercial Taxes is fully geared to migrate over to the GST regime. With the enactment of the State GST Act which I will bring before this House shortly, the State will be set to implement GST from the expected date.

Goa being more of a consuming State, wherein services play a major role in the State economy; it is anticipated that the State will gain. Any shortfall will be compensated by the Union.

3. Sir, since GST roll out is imminent; I have not tinkered with the rates of various Commercial Taxes. However, I propose to withdraw the scheme of collection of entry fee at the border points when GST is implemented.

Value Added Taxes

4. Speaker Sir, my Government since last five years has been able to maintain the promise given to the people of the State in the year 2012, and has ensured that the prices of Motor Spirit i.e. Petrol did not cross the threshold level of ₹ 60 per litre. The prices of Petrol in Goa are significantly lower compared to the neighbouring States of Karnataka and Maharashtra, where this fuel is sold at ₹ 72 and ₹ 76 respectively.

Sir, it is time to review this measure, in view of the enhanced spending and provisions made for various existing and new initiatives in the budget, I propose to enhance the rate of VAT on Motor Spirit to 15%.

Even with this increase the price of petrol will be in the range of ₹ 65 per litre, which is substantially lesser than our neighbouring States.

5. Speaker Sir, most of the registration, including its renewal, under VAT and other Commercial Taxes is for a period of three years. With the Goods & Services Tax (GST) expected to be rolled out by 01st July; the registration under VAT and other Commercial Taxes will not be valid for the dealers, other than petroleum products and liquor.

To provide some relief to all such dealers, I propose to waive off the renewal fees as applicable.

6. Sir, as a measure to promote airlines to connect Goa with small towns under the Regional Connectivity Scheme of the Government of India; which in turn will promote tourism in the State; I propose to reimburse VAT on aviation turbine fuel, in excess of 01%. A detail scheme will be formulated in this regard.

7. Sir, further as a green initiative, I propose to exempt VAT on sale of electric vehicles.

8. Speaker Sir, in 2012, I had brought the sale of mineral ore in Schedule 'G' of the Goa VAT Act, 2005; whereby Input Tax Credit was not made

applicable to sale of mineral ore. Considering the current position, where there is an effective monitoring and regulatory framework in place for mineral ore sales and export; I propose to allow Input Tax Credit on sale of mineral ore by omitting this entry from Schedule 'G'.

Excise

9. Speaker Sir, I propose to marginally enhance the Excise Duty on Beer manufactured in the State of Goa or imported from the rest of India or from outside India and sold in the State of Goa, as per the details provided in **Annexure - A**. Further, I propose to marginally reduce the export fee on Beer to 50 paise per bulk litre.

10. Sir, molasses is being sold by sugar industry for the purpose of distillation of alcohol and is also used as cattle feed. At present there is no levy on possession and sale of molasses by manufacturers.

I propose to make a provision to enable issuing license for possession and sale of molasses, and accordingly, levy a license fee of ₹ 25,000/-, as well as, a fee of processing the application for license of ₹ 25,000/-.

11. Sir, I propose to levy an additional fee of ₹ 1,00,000/- to the manufacturer of high bouquet spirits who imports Concentrated Alcoholic Beverages, for the purpose of sales to other manufacturers; within or outside the State. An export fee of ₹ 10/- per bulk litre will be levied on the sale.

Transport

12. Speaker Sir, last year, the Motor Vehicle Tax collected at the time of registration of vehicles, was marginally enhanced. In the case of high-end vehicles, the purchasers chose to evade the levy by registering their vehicles in other States, who have much lower incidence of tax, thereby causing loss to the State exchequer. I propose to rationalize this levy, as detailed in **Annexure - B.**

13. Sir, in cases where the registration of an old four wheeler, which is more than 15 years old, is cancelled; I propose to allow adjustment of the Road Tax paid on the old vehicle against registration of a new vehicle.

14. Sir, as in the case of VAT exemption for electric vehicles; I propose to exempt electric vehicle from the payment of motor vehicle tax.

15. Speaker Sir, the Central Government has recently introduced new levies and fees in terms of the Central Motor Vehicles Act, for the purpose of issue of licenses, permits, renewals, etc. I propose to implement these levies and fees w.e.f. 01st April, 2017, by appropriately revising them as per the local conditions.

16. Sir, further, I propose to lift the moratorium on registration on rent-a-bike or two wheeler taxis.

Casino Fees

17. Speaker Sir, I propose to revise the fees for renewal of license, annual recurring fees and fees for transfer of license; for land based and off-shore casinos. The details are given in **Annexure-C.**

Stamp Duty & Registration Fees

18. Speaker Sir, I propose to rationalize a few of the fees charged for various acts performed under Civil Registration Code enforced in Goa. The details are in **Annexure-D**.

19. Sir, further I propose to levy a processing fee of ₹ 10,000/- for processing documents for registration of partnership firm under the Indian Partnership Act, 1932, as also, levy a processing fee of ₹ 1000/- for all types of societies in processing documents for registration under Societies Registration Act, 1860. For the purpose of registering Women Self Help Groups, the processing fee shall be ₹ 500/-.

20. Sir, I propose to rationalize the stamp duty and registration fees on conveyances, as given in **Annexure - E**.

21. Speaker Sir, in the year 2014-15, I had announced that the state amendments carried out to the Stamp Duty Act, will be revisited in respect of levy of stamp duty payable while executing a power of attorney given to a promoter or a developer for the purpose of construction or development or sale or transfer of any immovable property. The matter requires detail analysis. Necessary steps will be taken for removing any anomalies and doubts.

Survey fees and other fees of Land Records

22. Speaker Sir, various fees being charged by the Directorate of Settlement and Land Records for the purpose of conducting land surveys, demarcation, issue of survey plans, etc.; have not been revised for a long

time. There is a need to revise these fees to cover the basic cost of stationery, printing and the ground survey, besides maintenance of the equipment being used. I propose to revise these fees appropriately, during the year.

23. Sir,

“Failure will never overtake me if my determination to succeed is strong enough....”

With these words of Dr. A. P. J. Abdul Kalam, I now commend this budget containing the annual financial statement before this August House and seek the cooperation and support of one and all, cutting across party lines, from treasury benches as well as my colleagues from the opposition.

जय हिंद । जय गोंय ।

Excise Duty / Fee proposals

1. Beer Manufactured in the State of Goa / imported from the rest of India / imported from outside India and sold in the State of Goa, —

Whose alcoholic strength does not exceed 5% v/v or 8.77% of proof spirit and whose maximum retail price is upto ₹ 70/- per bottle of 650 ml.	₹ 20/- per bulk litre.
Whose alcoholic strength does not exceed 5% v/v or 8.77% of proof spirit and whose maximum retail price is above ₹ 70/- per bottle of 650 ml.	₹ 24/- per bulk litre.
Whose alcoholic strength exceeds 5% v/v or 8.77% of proof spirit but does not exceeds 8% v.v. or 14.03% of proof spirit and whose maximum retail price is upto ₹ 78/- per bottle of 650 ml.	₹ 28/- per bulk litre.
Whose alcoholic strength exceeds 5% v/v or 8.77% of proof spirit but does not exceeds 8% v.v. or 14.03% of proof spirit and whose maximum retail price is above ₹ 78/- per bottle of 650 ml.	₹ 36/- per bulk litre.

2. Beer manufactured in the State of Goa by pub brewery / microbrewery and sold in the manufacturers premises itself, —

Whose alcoholic strength does not exceed 5% v/v or 8.77% of proof spirit and whose maximum retail price is upto ₹ 70/- per bottle of 650 ml.	₹ 20/- per bulk litre.
Whose alcoholic strength does not exceed 5% v/v or 8.77% of proof spirit and whose maximum retail price is above ₹ 70/- per bottle of 650 ml.	₹ 24/- per bulk litre.
Whose alcoholic strength exceeds 5% v/v or 8.77% of proof spirit but does not exceeds 8% v.v. or 14.03% of proof spirit and whose maximum retail price is upto ₹ 78/- per bottle of 650 ml.	₹ 28/- per bulk litre.
Whose alcoholic strength exceeds 5% v/v or 8.77% of proof spirit but does not exceeds 8% v.v. or 14.03% of proof spirit and whose maximum retail price is above ₹ 78/- per bottle of 650 ml.	₹ 36/- per bulk litre.

3. Beer manufactured in the State of Goa by pub brewery / microbrewery and sold in the premises other than manufacturers premises in bottles/kegs in the State of Goa, —

Whose maximum retail price is upto ₹ 70 /- of 650 ml. and whose alcoholic strength does not exceed 5% v/v or 8.77% of proof spirit	₹ 23/- per bulk litre.
Whose maximum retail price is above ₹ 70/- of 650 ml. and whose alcoholic strength does not exceed 5% v/v or 8.77% of proof spirit	₹ 26/- per bulk litre.
Whose maximum retail price is upto ₹ 78/- of 650 ml. and whose alcoholic strength exceeds 5% v/v or 8.77% of proof spirit but does not exceed 8% v/v or 14.03% of proof spirit.	₹ 29/- per bulk litre.
Whose maximum retail price is above ₹ 78/- of 650 ml. and whose alcoholic strength exceeds 5% v/v or 8.77% of proof spirit but does not exceed 8% v/v or 14.03% of proof spirit.	₹ 37/- per bulk litre.

Annexure – B

Motor Vehicle Tax collected at the time of Registration by:

Two wheelers	Rate of Tax
Upto ₹ 1.5 lakhs	09 %
Above ₹ 1.5 lakhs upto ₹ 3.0 lakhs	12 %
Above ₹ 3.0 lakhs	15 %
Four wheelers	
Upto ₹ 06 lakhs	09 %
Above ₹ 06 lakhs upto ₹ 15 lakhs	11 %
Above ₹ 15 lakhs upto ₹ 35 lakhs	13 %
Above ₹ 35 lakhs	14 %
Companies with share capital less than 50 lakhs	
Upto ₹ 06 lakhs	10 %
Above ₹ 06 lakhs upto ₹ 15 lakhs	12 %
Above ₹ 15 lakhs upto ₹ 35 lakhs	14 %
Above ₹ 35 lakhs	15 %
Companies with share capital above than 50 lakhs	
Upto ₹ 06 lakhs	10 %
Above ₹ 06 lakhs upto ₹ 15 lakhs	13 %
Above ₹ 15 lakhs upto ₹ 35 lakhs	15 %
Above ₹ 35 lakhs	16 %

Annexure – C

1. Fees of Renewal of Licence:

a) *On shore / land based casinos:* ₹ 30 lakhs

b) *Off-shore Casinos :* ₹ 30 lakhs

2. Annual Recurring fees for Casinos :

a) *On shore / Land based casino*

<i>Area</i>	<i>Fees</i>
Upto 100 sq. m.	₹ 4.00 crores
Above 100 sq. m. upto 300 sq. m.	₹ 5.00 crores
Above 300 sq. m. upto 500 sq. m.	₹ 5.50 crores
Above 500 sq. m.	₹ 7.00 crores

b) *Off shore casino*

<i>Passenger capacity of vessel</i>	<i>Fees</i>
Upto 200	₹ 10.00 crores
Above 200 upto 400	₹ 11.00 crores
Above 400	₹ 12.00 crores

3. Fees for transfer of licence:

a) *On shore / land based casinos:* ₹ 10 crores.

b) *Off-shore Casinos:* ₹ 20 crores.

Annexure - D

Fees under Civil Registration Code

For the registration of a marriage / transcription of registration of marriage done elsewhere or organizing the proceedings of marriage.	₹ 500/- ₹ 200/- (ST & SC)
For legitimating of children acknowledgment of paternity / maternity / adoption of one or more children	₹ 500/-
For process of endorsement of legitimating of one or more children	₹ 500/-
For process of endorsement of divorce of married person / enrolment	₹ 500/-
For process of each endorsement (General)	₹ 200/-

Annexure – E

Rates of Stamp Duty and Registration fees for conveyances

	Stamp Duty	Registration Fees
Upto 50 lakhs	3.0%	2.0%
Above 50 lakhs upto 75 lakhs	3.5%	2.5%
Above 75 lakhs upto 01 crore	4.0%	3.0%
Above 01 crore	4.5%	3.5%
Housing Co-operative Society	3.0%	1.5%
